

Overdraft drawn by State Governments

4. SHRI NEPALDEV BHATTA-CHARJEE: Will the Minister of FINANCE be pleased to state the overdraft position in respect of each State as on the 31st October, 1983?

THE MINISTER OF FINANCE (SHRI PRANAB KUMAR MUKHER-JEE): A statement showing the overdraft drawn by the State Governments as on 31-10-1983 is laid on the Table of the House.

Statement

*Overdraft Drawn by State Governments as on
31-10-1983*
(Rs. Crores)

State	Amount
1. Bihar	111.70
2. Haryana	0.72
3. Karnataka	16.50
4. Kerala	47.47
5. Orissa	40.71
6. Tamil Nadu	48.13
7. West Bengal	182.64

Value of rupee

5. SHRI NEPALDEV BHATTA-CHARJEE: Will the Minister of FINANCE be pleased to state the present value of the rupee in terms of its purchasing power with 1960 as the base year?

THE MINISTER OF FINANCE (SHRI PRANAB KUMAR MUKHER-JEE): The purchasing power of the rupee measured as the reciprocal of the Consumer Price Index for Industrial Workers (1960-100) works out to 18.05 paise, for September 1983 (latest available).

Deployment of civilian employees of GBEF with Army in aid of civil Administration

6. SHRI HARISHANKAR BHA-BHRA: Will the Minister of DEFENCE be pleased to state;

(a) whether it is a fact that the civilian employees of GREF were de-ployed with Army in aid of civil administration in the States during disturbances of 1966 in Mizoram and in Assam in 1980-81;

(b) if so, under what Act and the rules in accordance with Article 246 of the Constitution read with item 2A, List-I, Union List, that the GREF employees were deployed in aid of civil administration in the States;

(c) if no, Parliamentary Act had empowered such deployment, who is responsible for the loss of the lives of civilians of GREF caused during such deployment; and

(d) what are the details of the casualties during such deployment and what specific benefits were extended to the families of the affected employees?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO): (a) to (d) In 1980-81, 400 pioneers and 70 drivers of G.R.E.F. were placed under the command of the Army for deployment in connection with the operation of oil pipelines, petrol installations, etc., in Assam, in aid of civil administration. During the aforesaid deployment, GREF did not suffer any casualties.

The General Reserve Engineer Force is a force raised and maintained under the authority of the Central Government for the construction of roads in the Border areas and such other tasks, as may be entrusted to it. Therefore, deployment of the Force with the Army in aid of civil administration in Assam in 1980-81 was in conformity with its role and functions.